

Name of the corporate debtor: Mahakali Foods Private Limited

CIN : U15499MP2002PTC015006

Date of commencement of CIRP 31-07-2026 (Commencement Order Dated 03-08-2026)

List of creditors as on: 24-08-2026 (Version 1)

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	11,54,39,821	0	11,54,39,821	0	0	0	Annexure-I	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA	NIL
7	Operational creditors (Government Dues)	1	2,79,04,170	0	0	0	0	2,79,04,170	Annexure-II	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	83,26,260	0	0	0	0	83,26,260	Annexure-III	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA	NIL
Total		5	15,16,70,251	0	11,54,39,821	0	0	3,62,30,430		

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Navin Khandelwal

IRP of Mahakali Foods Pvt Ltd

IBBI Reg. no. IBBI/IPA-001/IP-P00703/2017-18/11301

AFA valid till 31-12-2026

Process Specific Email ID: cirp.mahakalifoods@gmail.com

Registered Email ID: navink25@yahoo.com

Address Reg. with IBBI: 206, Navneet Plaza,

Old Palasia, Indore 452018

Annexure-I

Name of the corporate debtor: Mahakali Foods Private Limited

CIN : U15499MP2002PTC015006

Date of commencement of CIRP 31-07-2026 (Commencement Order Dated 03-08-2026)

List of creditors as on: 24-08-2026 (Version 1)

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of India	17.08.2026	5,45,84,245	5,45,84,245	Secured Financial Creditors	No	No	No	47.28%	No	No	0		
2	Samunnati Finance Pvt Ltd	17.08.2026	6,08,55,576	6,08,55,576	Secured Financial Creditors	No	No	No	52.72%	No	No	0		
	Total		11,54,39,821	11,54,39,821					100.00%			0		

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-II

Name of the corporate debtor: Mahakali Foods Private Limited

CIN : U15499MP2002PTC015006

Date of commencement of CIRP 31-07-2026 (Commencement Order Dated 03-08-2026)

List of creditors as on: 24-08-2026 (Version 1)

List of operational creditors (Government Dues)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC					
1	Deputy commissioner of Income Tax -1 (1) Indore	18.08.2026	2,79,04,170	0		NIL	NIL	NO	NIL	NIL	NIL	NIL	2,79,04,170	
	Total		2,79,04,170	0									2,79,04,170	

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-III

Name of the corporate debtor: Mahakali Foods Private Limited

CIN : U15499MP2002PTC015006

Date of commencement of CIRP 31-07-2026 (Commencement Order Dated 03-08-2026)

List of creditors as on: 24-08-2026 (Version 1)List of operational creditors (Other than Workmen and Employees and Government Dues)
(Amount in INR)

Sl. No.	Name of cre ditor	Details of claim received		Details of claim admitted						Amount of conti- ngent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC					
1	M/s Moolchand Gopikishan	14.08.2026	83,26,260		Operational dues	NIL	NIL	Yes	0.0%	NIL	NIL	Nil	83,26,260	
	Total		83,26,260	0								0	83,26,260	

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.